

FIR No. 536/17
Case No. 7067/17
PS RG

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 25.11.2020.

DEEPAK KUMAR DEEPAK KUMAR DEEPAK KUMAR
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

Case No. 19439/16
PS RG

Hearing through VC

13.08.2020

Present : None for the parties.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 12.01.2021.

DEEPAK KUMAR
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**Case No. 9194/19
PS RG**

Hearing through VC

13.08.2020

Present : Sh. Sukhbir Singh, counsel for complainant.

Complainant not present.

Reader, Ahlmad, Naib Court and both the stenographer.

All the above joined through Video Conferencing.

Some clarifications are required qua the status of FIR in reference to which allegations has been made.

Be put up for appearance of complainant/ aforesaid purpose/
consideration on 09.12.2020.

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Date: 2020.08.13 13:12:57
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(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 1076/15
Case No. 66189/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 04.12.2020.

DEEPAK KUMAR
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 1153/06
Case No. 62746/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 11.12.2020.

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Date: 2020.08.13 13:00:30 +05'30'

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 1122/15
Case No. 5431/17
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 22.03.2021.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
Date: 2020.08.13 11:51:04 +05'30'
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 108/19
Case No. 9511/19
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 19.03.2021.

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Date: 2020.08.13 13:07:18 +05'30'
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 470/17
Case No. 6344/18
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 19.03.2021.

DEEPAK KUMAR

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 259/14
Case No. 61179/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 19.03.2021.

DEEPAK KUMAR

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 277/11
Case No. 63514/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 17.12.2020.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
DN: cn=DEEPAK KUMAR, o=PS RG

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

FIR No. 45/17
Case No. 3409/17
PS RG

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

Accused Akshay Sharma is stated to be in JC (on bail in this case).

None for accused Abhay Sharma.

Sh. Sanni Garg, Ld. LAC for accused Akshay Sharma.

Reader, Ahlmad, Naib Court and the stenographer.

All the above joined through Video Conferencing.

Matter is at the stage of arguments on the point of charge.

It has been informed by the Reader that the despite efforts, Sh. Shailesh, counsel for accused Abhay Sharma could not be contacted on his given mobile number for intimation qua hearing through VC.

In view of the above submissions and considering the interest of justice, no adverse order is passed today. Matter stands adjourned for today.

Be put up appearance of accused persons/ arguments on the point of charge on 09.03.2021.

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(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 1296/15
Case No. 75080/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 12.01.2021.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
Date: 2020.08.13 13:00:21 +05'30'
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 438/18
Case No. 8337/18
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for accused.

Reader, Ahlmad, Naib Court and both the stenographer.

All the above joined through Video Conferencing.

It is informed by the Reader that accused could not be contacted on his given mobile number. It is further informed by Reader that no contact details of counsel for accused could be found in the case file.

In view of the above submissions and considering the interest of justice, no adverse order is passed today. Matter stands adjourned for today.

Be put up for appearance of accused/ purpose fixed on
11.03.2021.

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(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

Case No. 5336/17
PS RG

Hearing through VC

13.08.2020

Present : None for the parties.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 13.01.2021.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 34/16
Case No. 3195/17
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 26.03.2021.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 477/13
Case No. 67031/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

This is Parcha Yadasth.

As per report of Ahlmad, file is not traceable.

Ahlmad is directed to trace out the same and put up before
the court on NDOH.

Be put up on 13.11.2020.

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Date: 2020.08.13
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(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 321/08
Case No. 64120/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 05.11.2020.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
Date: 2020.08.13 15:08:15 +05'30'
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 595/14
Case No. 72511/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 22.03.2021.

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Date: 2020.08.13 11:05:45 +05'30'

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

Case No. 7594/16
PS RG

Hearing through VC

13.08.2020

Present : None for the parties.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 03.12.2020.

DEEPAK KUMAR

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 14/17
Case No. 4392/17
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 26.03.2021.

Digitally signed by DEEPAK KUMAR
DN: cn=DEEPAK KUMAR, o=DEEPAK KUMAR, email=DEEPAK.KUMAR@DEEPAK.KUMAR

(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

FIR No. 274/19
Case No. 9921/19
PS RG

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 19.03.2021.

DEEPAK KUMAR (Printed Name by SYSTEM ADMIN)
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020

**FIR No. 111/10
Case No. 66582/16
PS RG**

Hearing through VC

13.08.2020

Present : Ld. APP for the state.

None for the accused.

In view of the restricted functioning of the court, matter stands adjourned for purpose fixed.

Be put up for purpose already fixed on 26.11.2020.

DEEPAK KUMAR Digitally signed by DEEPAK KUMAR
Date: 2020.08.13 10:08:40 +05'30'
(Deepak Kumar-I)
MM (West)/THC/Delhi
13.08.2020